

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 183
(TO BE ANSWERED ON THE 12th February 2026)

AVIATION SAFETY RISKS

183. SHRI V K SREEKANDAN

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether it is a fact that lack of preparedness among airline operators in complying with guidelines issued by the Directorate General of Civil Aviation (DGCA) from time to time poses potential risks to aviation safety in the country and if so, the details thereof;
- (b) whether it is also a fact that the DGCA has warned all airlines in this regard and if so, the details thereof; and
- (c) whether the DGCA periodically issues operating regulations to ensure flight safety, operational efficiency and overall aviation safety through Civil Aviation Requirements (CARs), Aeronautical Information Circulars (AICs) and other notifications and that compliance of these regulations by operators is mandatory and if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (c): A statement is laid on the table of House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) IN RESPECT OF
LOK SABHA STARRED QUESTION NO. 183 FOR REPLY ON 12.02.2026
REGARDING "AVIATION SAFETY RISKS" BY SHRI V K SREEKANDAN

(a) to (c): Directorate General of Civil Aviation (DGCA) formulates and updates regulations in consultation with stakeholders on a regular basis, and their implementation is monitored through continuous oversight mechanisms. In cases of non-compliance, DGCA takes appropriate safety enforcement actions commensurate with the level of violation, including issuance of warning letters, imposition of penalties, and other regulatory measures, in accordance with the provisions of the Enforcement Policy and Procedure Manual.

DGCA has been regularly engaging with airline operators through multiple meetings and consultations with stakeholders to ensure awareness and compliance with regulatory requirements.

DGCA periodically issues operating regulations to ensure flight safety, operational efficiency and overall aviation safety through Civil Aviation Requirements (CARs), Aeronautical Information Circulars (AICS) and other notifications and that compliance with these regulations by operators is mandatory.